



Punjab Vidhan Sabha

Fifth Session

Tuesday 28th November 2023

Total Questions - 10

Tenders floated for auctioning of felled and newly planted trees

290 Dr. Sukhwinder Kumar Sukhi (Banga):

Food, Civil Supplies and Consumer Affairs, Forests, Wild Life :-

Will the Forest and Wild Life Preservation Minister be pleased to state:-

a) whether it is a fact that tenders are floated by the Punjab State Forest Corporation through e-tendering system for auction of trees;

b) if the reply to part (a) above be in affirmative, the number of tenders floated through e-tendering system from year 2018 to date alongwith the names of newspapers through which the same were invited and the number of trees auctioned during this period;

c) the number of new saplings planted during this period togetherwith the number of saplings grown as well dried up out of the same, the details be given?

**Regarding paddy supplied to shellers for processing and remaining supply of rice
by shellers**

291 Dr. Sukhwinder Kumar Sukhi (Banga):

Food, Civil Supplies and Consumer Affairs, Forests, Wild Life :- Will the Food and Civil Supplies and Consumer Affairs Minister be pleased to state:-

a) the cost and quantity of paddy supplied, separately, alongwith expenditure to various shellers situated in the State by the government agencies from year 2018 to date for milling the rice;

b) the quantity of rice supplied by the shellers mentioned in part (a) above to the government during these years togetherwith the cost of rice remains still to be supplied by concerned shellers; the year-wise details be given?

Making pending payments to Welfare Department by Punjab School Education Board

292 Dr. Sukhwinder Kumar Sukhi (Banga):

Social Justice, Empowerment and Minorities, Social Security and Women and Child Development :-

Will the Social Justice, Empowerment and Minorities, Social Security, Women and Child Development Minister be pleased to state:-

a) whether any payment of Punjab School Education Board, S.A.S Nagar (Mohali) is pending towards Welfare Department; if so, the details of works alongwith the details of payments outstanding and the time since when the same is pending and the reasons for not making this payment timely to the Board; the time by which the entire pending payment would be made to the Education Board;

b) whether the government is prepared to make further payment to the Board simultaneously or in advance; if so, the time by which the decision will be taken regarding this; and if not, the reasons therefor; the details be given?

Regarding the expenditure incurred on construction of building of Dudhan Sadhan Sub-division.

293 Dr. Sukhwinder Kumar Sukhi (Banga):

Revenue, Rehabilitation and Disaster Management, Water Supply & Sanitation :-

Will the Revenue, Rehabilitation and Disaster Management Minister be pleased to state the expenditure being incurred by the Government on the construction of newly built up building of Dudhan Sadha Sub-Division (District Patiala) ,the name of the company having tender for this work, the time when the district administration had received the work approval from the Government and the details of funds sanctioned by the Government after approval?

Withholding the roll numbers of students admitted under Post Matric Scholarship Scheme

294 Dr. Nachhatar Pal (Nawan Shahr):

Social Justice, Empowerment and Minorities, Social Security and Women and Child Development :-

Will the Social Justice, Empowerment and Minorities Minister be pleased to state:-

a) the Roll Number /DMCs/Degrees/Results/other documents/certificates of how many students, who took admission under the Post Matric scholarship scheme, have been withheld by the colleges/universities/institutions (both Government and Private) including the Panjab University, Chandigarh; action taken by the Government in this regard;

b) Despite of the notification dated 22.07.2016 and decision of the Council of Ministers dated 21.06.2021, the colleges/universities/institutions (both Government and Private) including Panjab University, Chandigarh have been illegally and arbitrarily withholding Roll No./DMCs/degrees/results/other documents/certificates of SC category students. What action has been taken or likely to be taken by the Punjab Government against the erring colleges/universities/institutions (both Government and Private) including the Panjab University, Chandigarh;

c) will the Government of Punjab initiate any legal/disciplinary proceedings against the erring officials for not following the notifications/instructions/decision of the Government of Punjab; details thereof?

Details of recruitment of Class III and Class IV through advertisement

295 Dr. Nachhatar Pal (Nawan Shahr):

Local Government,Parliamentary Affairs :-

Will the Local Government Minister be pleased to state:-

a) whether it is a fact that various advertisements for the recruitment of safai sewaks by various Municipal Corporations and Nagar Councils of the State have been published in various newspapers at different times; if so, the reasons for publishing so many advertisements instead of publishing the same advertisement for the same work togetherwith the amount spent on these advertisements;

b) the time and number of Class-III and Class-IV employees recruited on contract in the department and the amount of salary being paid per month to these employees; according to the instructions of Labour department whether these employees are being provided with the facilities of ESI, EPF and insurances etc.

c) whether there is any proposal under consideration of the Government to regularize the services of the employees working on contract and to stop the recruitments on contract permanently; if so, the time by when;

d) whether adequate representation has been given to the scheduled castes and backward classes in accordance with the constitutional reservation policy required in the recruitment of employees mentioned in part (b) above; if so, the details be provided showing the total recruitment made within the period mentioned above and the number of employees out of it belonging to scheduled castes and backward Classes; if not, the time by which the required representation of scheduled castes and backward Classes as per the reservation policy is likely to be given and the details of various officers responsible for violating the constitutional reservation policy togetherwith the action taken by the government against such officials; the details thereof?

To construct Bye-pass over city Malaud

296 Sardar Manwinder Singh Giaspura (Payal):

Public Works (B&R), Power :-

Will the Public Works (B&R) Minister be pleased to state whether it is a fact that the residents of city Malaud are facing problems due to traffic since long; if so, whether there is any proposal under consideration of Government to construct a bye-pass over the city Malaud; if so, the time by which it is likely to be done?

To relieve the residents of Malaud, Payal and Doraha from the filthy sewerage water

297 **Sardar Manwinder Singh Giaspura(Payal) :**

Local Government,Parliamentary Affairs :- Will the local Bodies Minister be pleased to state whether the residents of Malaud, Payal and Doraha city will be able to get rid of dirty water of sewerage; if so, by when?

Details of the posts of the Doctors lying vacant at Civil Hospital Malaud and Payal

298 **Sardar Manwinder Singh Giaspura(Payal) :**

Health & Family Welfare,Medical Education & Research, Elections :- Will the Health and Family Welfare Minister be pleased to state:- (a) whether it is a fact that posts of doctors are lying vacant at Civil Hospital Malaud; if so, the time by which these vacant posts are likely to be filled up? (b)whether it is also a fact that 4 posts of EMO (emergency Medical officer) are lying vacant at Civil Hospital Payal; if so, the time by which these vacant posts are likely to be filled up?

Details of Pay Scale of the Medical officer, Senior Medical officer and Chief Medical officer

299 **Sh. Balkar Singh Sidhu (Rampura Phul):**

Health & Family Welfare,Medical Education & Research, Elections :- Will the Health and Family Welfare Minister be pleased to state the amount of salary of the Medical Officer, Senior Medical Officer and Chief Medical Officer fixed as per 6th Pay Commission; the details be provided?

Chandigarh, 160001.

R.L. Khatana ,

Dated: 26th November 2023.

Secretary.